Sudmergence of Villages in Madhya Pradesh due to Construction of Rajghat Project

454. SHRIMATI RATAN KUMARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of villages and the total area in Madhya Pradesh that are likely to be submerged on completion of Rajghat Project;

(b) whether there is any possibilities of submergence of any part of land in Madhya Pradesh from Rajghat Project during the flood season of 1990; and

(c) if so, what arrangements have been made for payment of compensation and resettlement of oustees by the project authorities and whether required funds have been made available to Madhya Pradesh by the Board?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) 31 villages and 11779 hectares of land.

(b) In case of occurrence of maximum flood, upto 13 villages may get affected temporarily.

(c) Payment for land, property and rehabilitation grant to these villages has already been made.

Indian Poultry firms evading Customs duty

455. DR. G. VIJAYA MOHAN REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that owners of certain poultry firms in India are evading Customs duty in the Import of chicks from the United States; and

(b) if so, what action has been taken by Government against such firms for evading Customs duty?

THE DEPUTY MINISTER IN THE .MINISTRY OF FINANCE (SHRI ANIL

SHASTRI): (a) and (b) On receipt of information that the owners of certain poultry firms in India were evading Customs duty, the Directorate of Revenue Intelligence searched the premises of such firms recently. Large number of documents have been recovered and 14,459 Chicks valued at Rs. 2.04 crores approximately have been detained.

Permission to sick Textile Mills in Bombay to sell land

456. SHRI PRAMOD MAHAJAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to permit the sick textile mills in Bombay to sell their land; and

(b) if so, what are the details thereof?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b) This subject matter comes under the jurisdiction of the State Government.

Supply of diesel fuel at international price to deep-sea fishing industry

457 SHRI MENTAY PADMANA-BHAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government's attention has been drawn to a news-item captioned 'Deepsea fishing policy to be announced soon' which appeared in the Ecocomic Times of 27th June, 1990;

(b) if so, by when the policy of supplying diesel fuel at international price to the deep sea fishing industry is likely to be initiated;

(c) whether Government are aware that the fishing season has started; and

(d) if so, what steps have been taken to implement this policy?